

**Bangladesh's Claim on A 8 km. Long Baraibari area in Karimganj District**

272. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Bangladesh has made its claim over the 8 km. long Baraibari area in Karimganj district of southern Assam and wants India to recognise its authority on it; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH):

(a) and (b) Government is not aware of Bangladesh having claimed Baraibari, which is in the Dhubri District of Assam. Baraibari, which measures about 191.44 acres, is under the adverse possession of Bangladesh at present. After the Land Boundary Agreement of 1974 between India and Bangladesh is ratified, Baraibari will come to India.

**Raising the Strength of BSF and CRPF**

273. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to raise the strength of BSF and CRPF in the country in the near future; and

(b) if so, what steps have so far been taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) During the year 1986, the Govt. of India decided to raise 54 additional Bns of BSF in a period of 5 years for

strengthening vigilance at the borders. Out of these 54 Bns., 5 Bns. have already been raised and deployed. The remaining 49 Bns. will be raised during a period of 4 years starting from 1987-88. As regards raising of CRPF Bns., the Government of India reviews its strength from time to time and as and when it is considered necessary to augment it, necessary action is taken to raise additional Bns. of CRPF.

**Efficiency of Delhi Police**

274. SHRIMATI KRISHNA KAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have formulated any plan to improve the efficiency of Delhi Police personnel; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) On the recommendations of Srivastava Committee, the strength of the Delhi Police personnel has been augmented. The number of Police control Room vehicles has also been raised to 165. The police personnel are deputed for various training courses in the use of fire arms, handling of explosives, special Commando training and investigation work, etc.

A physical proficiency test has also been prescribed for all officers and men of the Delhi Police. A provision for out of turn promotion has been made, to motivate the police personnel in their devotion to duty.

**Marketing of Goods by Private Sector to the USSR**

275. SHRIMATI KRISHNA KAUL: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that private sector has a proposal to market several goods to the USSR;